

(a) whether the tenders for procurement of said uniforms were invited and various Public Sector Undertakings or Government Organisations participated in the same;

(b) if so, the details thereof; and

(c) efforts made to procure the materials, if necessary with price preference over others in such tenders, from Public Sector Undertakings or Government Organisations

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) . Yes, Sir.

(b) . The undermentioned Public Sector Undertakings/Government Organisations have responded to the ONCG's tenders :

1. M/s N.T.C., New Delhi.
2. M/s Cownpore Woolen Mills, Kanpur.
3. M/s Bharat Leather Corporation, New Delhi.
4. M/s Bharatia Charmodyog Sangh, Agra.
5. M/s U. P. State Development and Marketing Corporation, Agra.
6. M/s National Federation of Industrial Corporation Ltd. New Delhi.
7. M/s Tannery Footware Corporation, Kanpur.
8. M/s Tamil Nadu Small Scale, Madras.
9. M/s Hindustan Charam Kala Udyogik Utpadan Samiti, Agra.
10. M/s Punjab State Leather Development Corporation, Chandigarh.

(c) While taking a decision about award of contract, the Commission shall keep in view the guidelines issued by Government about price preference to the Public Sector Undertakings.

Underground Cables a Major cause for Phone Inefficiency

1233. SHRI CHINTA MOHAN : Will Minister of COMMUNICATIONS be pleased to state :

(a) whether underground cables have been identified as the major cause for phone inefficiency (H. T. 17-7-85);

(b) whether in view of this discovery, Government propose to stop laying underground cables till pucca trenches/pipes are built or laid; and

(c) whether Government propose to introduce wireless phones to overcome the cable problem ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The underground cables is the major cause for phone interruptions only during the rainy season.

(b) There is a programme for construction of ducts for laying main telephone cables i.e. junction and primary cables. The small size cables are buried directly underground in view of the heavy cost of duct construction. There are no plans to stop laying of cables till ducts are constructed for main cables as completion of duct works takes a long time. The expansion of telecommunication facilities cannot be stopped pending construction of ducts. However, Department is proposing use of small sizes aerial cables on poles, dully filled cables being laid for distribution would be less fault-prone than dry Core cables. It is not technically possible to erect all types of cables on the existing poles.

(c) No, Sir. Wireless phone do not provide any solution to cable problems.

Setting up of Separate High Court at Imphal, Manipur

1234. SHRI N. TOMBI SINGH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government are considering the establishment of a separate High Court for the State of Manipur at Imphal in view of the demands made in this behalf;

(b) if so, when;

(c) if not, whether Government are aware that the people of Manipur are experiencing serious handicaps in sharing the